

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

232. IA/1734/2023 IN C.P. (IB)/519(MB)2021

IN THE MATTER OF

Phoenix ARC Private Limited(Creditor) through the Resolution
Professional Mr. Gaurang Chhotalal Shah

VS

Mr. Prakashchandra Bhoot (Legal Heir of Deceased Mrs. Geetadevi
Deokaranji Bhoot)

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 10.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Since the Court time is over. Hence the case is adjourned to **02.07.2024**.

Sd/-

MADHU SINHA
Member (Technical)
Shubham

Sd/-

REETA KOHLI
Member (Judicial)